

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/184(CHE)/2021
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : K Sreedharan
UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Ld. RP Mr. Amier Hamsa Ali Abbas Rawther appears in person.

This is a case where RP has filed the report vide Diary No.4414 dated 18.07.2022.

RP is directed to serve the report to all the parties and reply within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the petition on **25.04.2024** for hearing.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)